

CP NO. 97(ND)/2015
RT No.07/2016

M/s Plezer Investments Pvt. Ltd. & Ors.

...Petitioners

Versus.

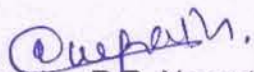
M/s Mukesh Udyog Ltd. & Ors.

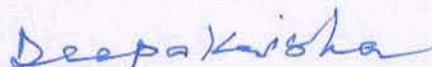
...Respondents

Present: Mr. Sunil Salotra, Advocate for petitioners.
Mr. Tejinder Singh, Advocate for respondent No.1 to 5 and 8.

Learned counsel for respondents has filed Power of Attorney for respondents No.1 to 5 and 8. He seeks a week's time for filing Power of Attorney for respondents No.6 and 7 also. No objection from the previous counsel, Mr. S P Sharma from Delhi has not been obtained. Learned counsel submits that the previous counsel is not giving the no objection. The respondents would file an affidavit in this regard and also application seeking permission to engage Shri Tejinder Singh, Advocate who is from Chandigarh.

Post the matter for 25.10.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

October 06, 2016

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